

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17<sup>th</sup> APRIL, 2024, 10:30 A.M.

CP No. 2/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Harshit Agarwal, (Director of Hiramani Enterprises Pvt. Ltd.) -Vs- RK Jain Construction India Pvt. Ltd. & Anr
Under Section	97 (1) of Companies Act

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Ms. Madhuri Pandey, PCS.

For Respondent (s)

**ORDER**

Ld. Authorised Representative, PCS, Ms. Madhuri Pandey, appearing for the applicant and sought time to implead the directors of the R1 Company as respondents. Time granted to file necessary applications in this regard. List the matter by 29.05.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**